

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 16.09.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 328 of 2021	The Deputy Commissioner Division – VII, Central GST, Ahmedabad South Vs. Kiran Shah, Resolution Professional Chartered Accountant	Nitya Sharma	Kiran Shah-RP

For Admission (After Notice)

2.	Comp. App. (AT) No. 76 of 2021	Rajiv Sanghvi & Anr. Vs. Automotive Manufacturers Pvt. Ltd. & Ors.	Aman Gandhi	Navneet Anurag Katarki Mas Janhavi Patankar Trisha Sarkar-R2-R3 Sonali Jain-R3 Dhrub Malik Jinal Shah Shubhabrata Chakkraborti-R7-R9 Leshan Sinha-R5-14
3.	Comp. App. (AT) No. 78 of 2021	Bharat M. Sanghvi & Ors. Vs. Pradip R. Kamdar & Ors.	Jinal Shah	Liz Mathew Pranaya Goel Trisha Sarkar Ashish Kamat Dhiraj K Totala-R1-2 Pranaya Goyal Abhishek Sharma Bindi Dave Aman Raj Gandhi Aayesh Gandhi-R6 to R16

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**